

SKNL

S. Kumars Nationwide Limited

CIN : L17120MH1990PLC058361

Claims submitted by the Financial Creditors as on 23rd July, 2018

(Amount in Rs. Cr)

Sr. No	Name of Creditor	Amount Claimed	Claim Admitted	Voting %
1	IDBI Bank Limited	1,751.09	1,751.09	24.53%
2	IDBI Bank Limited (Corporate Guarantee) ^{Note 1}	90.64	90.64	1.27%
3	JM Financial Asset Reconstruction Co. Pvt. Ltd. ^{Note 2}	1,349.69	1,343.89	18.82%
4	Edelweiss Asset Reconstruction Co. Ltd.	998.33	998.33	13.98%
5	Finquest Financial Solutions Private Limited ^{Note 2}	827.21	825.83	11.57%
6	Central Bank of India	556.82	556.82	7.80%
7	Asset Reconstruction Company (India) Ltd	392.97	392.97	5.50%
8	Punjab National Bank	390.63	390.63	5.47%
9	Corporation Bank	205.26	205.26	2.88%
10	Union Bank of India	180.80	180.80	2.53%
11	Jammu and Kashmir Bank	101.61	101.61	1.42%
12	State Bank of India ^{Note 1}	88.31	88.31	1.24%
13	Bank of India	71.85	71.85	1.01%
14	Karnataka State Financial Corporation	42.61	42.61	0.60%
15	Indian Bank	30.53	30.53	0.43%
16	Australia & New Zealand Banking Group (EURO 3124700, Conversion Rate Rs. 81.2894 as on CIRP Date) ^{Note 2}	25.40	25.12	0.35%



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17	Reliance Assets Reconstruction Company	22.73	22.73	0.32%
18	Unilazer Ventures Private Limited ^{Note 2}	20.12	20.06	0.28%
19	Reid and Taylor Limited ^{Note3}	425.02	425.02	0.00%
Total		7,571.63	7,564.12	100%

Note:

1. The claim is provisionally accepted and it may vary as the matter is in dispute in the New Delhi Tribunal.
2. Interest is admitted up to 24th April, 2018 i.e. Initiation of Corporate Insolvency Resolution Process
3. As per Proviso to section 21 (2) of Insolvency & Bankruptcy Code, 2016, no voting share is been allocated to the related party.
4. The claims admitted are subject to changes.

